

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
PROJECT AVALON RANGOLI DHARUHERA HARYANA
(A UNIT OF GRJ DISTRIBUTORS & DEVELOPERS PRIVATE LIMITED)
OPERATING IN REAL ESTATE INDUSTRY AT DHARUHERA, HARYANA
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Project Avalon Rangoli Dharuhera Haryana (A Unit of GRJ Distributors & Developers Private Limited) CIN No.- U51396DL1998PTC097177 PAN No- AABCG6952F
2.	Address of the registered office	64, Scindia House, Connaught Place, New Delhi-110001
3.	URL of website	https://www.avalongroup.in/avalon-rangoli-dharuhera.html
4.	Details of place where majority of fixed assets are located	Sector-24, Dharuhera, Haryana
5.	Installed capacity of main products/ services	Residential Housing Project with Commercial Area, Named Avalon Rangoli situated at Dharuhera Haryana, Residential Towers (10), EWS (1), Commercial (8) and School (2) including common areas. Any further information can be obtained by writing an e-mail to the RP at cirp.grjdistributors@gmail.com
6.	Quantity and value of main products/ services sold in last financial year	Not Available
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Information can be obtained by writing an e-mail to the RP at cirp.grjdistributors@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Information can be obtained by writing an e-mail to the RP at cirp.grjdistributors@gmail.com
10.	Last date for receipt of expression of interest	31-07-2024
11.	Date of issue of provisional list of prospective resolution applicants	09-08-2024
12.	Last date for submission of objections to provisional list	14-08-2024

13.	Date of issue of final list of prospective resolution applicants	24-08-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	29-08-2024
15.	Last date for submission of resolution plans	28-09-2024
16.	Process email id to submit Expression of Interest	cirp.grjdistributors@gmail.com



Ranjan Chakrabarti

Resolution Professional

GRJ Distributors & Developers Private Limited

IBBI Reg. No.:- IBBI/PA-002/IP-N00541/2017-2018/11618

Regd. Id – ranjanns@gmail.com

Date: 16-07-2024

Place: New Delhi